

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 4076
TO BE ANSWERED ON 12.12.2019**

Mission Bhagiratha

4076. Shri Uttam Kumar Reddy Nalamada:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of loans given to Telangana Drinking Water Supply Corporation Limited (TDWSCL) by HUDCO for Mission Bhagiratha;
- (b) the number of households that have been provided drinking water taps under Mission Bhagiratha and the number of households that had been identified as beneficiaries;
- (c) the names of the villages in which purified and clean drinking water has been provided by taps to 100 per cent of the houses under Mission Bhagiratha;
- (d) whether HUDCO has any mechanism in place to monitor the expenditure of the loans given by them and if so, the details thereof; and
- (e) the details of the other Central Public Sector Undertakings and lending institutions such as HUDCO, NABARD who lent money to TDWSCL along with the amount sanctioned, released including the dates thereof?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) As reported by Ministry of Housing & Urban Affairs, HUDCO had sanctioned a loan of Rs. 2,500.00 Crore to Telangana Drinking Water Supply Corporation Limited (TDWSCL) on 18.03.2015 against project cost of Rs.3,188.52 Crore. The project envisages development of 15 Segments of the scheme covering 6 districts of the State namely, Warangal, Khammam, Karim Nagar, Medak, Adilabad and Nalgonda (erstwhile undivided districts of Telangana). Further in another scheme HUDCO had sanctioned a loan amount of Rs. 2,250.00 Crore to Telangana Drinking Water Supply Corporation on 01.09.2016 against project cost of Rs. 2,500.00 Crore. The project envisages development of the scheme in 3 Segments namely, Jurala Segment in Mahaboob Nagar Dist., MiryalaGuda- Huzoor Nagar Segment in Nalgonda District, HMWSSB Segment in Warangal District.

(b), (c) and (e) Mission Bhagiratha is a State Government scheme and information is yet to be provided by the State Government.

(d) As per information provided by HUDCO, loan releases are being regulated based on the Utilisation Certificates and Progress Reports furnished by TDWSCL and also the physical and financial progress is monitored through periodic site inspections.
